

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 240
(IB)-980(ND)2020
IA/1712/2021

IN THE MATTER OF:

M/s. Viswaroopa Info Services ... Applicant/Petitioner
India Private Limited
Versus

M/s. Siti Vision Digital Media ... Respondent
Private Limited

Under Section: 9 of IBC, 2016

Order delivered on 16.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

None

ORDER

Renotify on 10.05.2021.

Sd/-
(T. S. Singh)
Court Officer